

1	2	3	4	5
MADHYA PRADESH				
4.	Indore HIP	1990-91 to 30.6.98	60.50	DFID-UK
WEST BENGAL				
5.	Calcutta SIP Phase 1a, 1b&1c	1990-91 to 2000-2001	@ 46.30	- do -
ORISSA				
6.	Cuttack UPRP PH-II	1997-98 to 30.3.2002	67.91	- do -
KERALA				
7.	Cochin UPRP PH-II	1997-98 to 30.9.2001	60.48	- do -
MAHARASHTRA				
8.	Nagpur SIP (PH-I)	1.1.96 to 30.6.99	-	German Govt. (GTZ)
KARNATAKA				
9.	Bangalore UPRP (PH-I)	1994-95 to 20.8.99	1.5	Netherlands Govt.

* This is being done as an extension of Visakhapatnam SIP and a resettlement Project.

** For the Phase I only.

SIP - Slum Improvement Project.

@ - For phase 1a and 1b only.

UPRP - Urban Poverty Reduction Project.

Deraiment of Mangala Express

2959. SHRI MOHAN RAWALE : Will the Minister of RAILWAYS be pleased to state :

(a) whether five bogies of 2618 New Delhi - Ernakulam Mangla Express were derailed at an unmanned level crossing near Rasayani between Panvel and Pen on Konkan Railways on November 24, 1998;

(b) if so, the details thereof alongwith the reasons therefor;

(c) the number of persons killed/injured in the accident; and

(d) the amount of compensation paid to the next of kin of the deceased/injured persons?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) On 24.11.1998, engine and five coaches of 2618 New Delhi-Ernakulam Mangla Express derailed after dashing a road roller at unmanned level crossing between Diva and Roha section of Mumbai Division, Central Railway. This accident occurred due to negligence and failure on the part of the driver of road roller to take

precautions as laid down under section 131 of Motor Vehicles Act, before negotiating the level crossing.

(c) Driver of road roller died on the spot. There was no casualty or injury to Train passengers or Railway staff.

(d) No compensation is payable to the kin of victims (road users) in case of unmanned level crossing accident.

Use of Aerodrome at Pondicherry

2960. SHRI S. ARUMUGHAM : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the aerodrome for Civil Aviation at Pondicherry is lying idle; and

(b) if so, the facts thereof and how the Government propose to utilise it?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) No, Sir. The Airport is available for Civil operations and at present is being used for Flying Club activities.

[Translation]

Cleaning of Railway Stations

2961. SHRI RAMSHETHH THAKUR : Will the Minister of RAILWAYS be pleased to state :